

Central Administrative Tribunal
Calcutta Bench

OA No. 377 of 1997

8-1-2003

Present : Hon'ble Mr.S.Biswas, Member(A)
Hon'ble Mr.A. Sathath Khan, Member(J)

Chandan Pandit

-Vs-

E. Rly

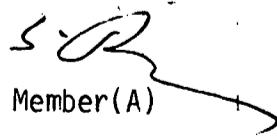
For the applicant : Mr.B. Chatterjee, Counsel
Mrs B. Mondal, Counsel

For the respondents : Mr. M.K. Bondyopadhyay, Counsel

ORDER

When the matter was taken up for hearing, the learned counsel for the respondents submitted that the relief claimed by the applicant has been granted by virtue of fresh Seniority List dated 20-6-2000. The learned counsel for the respondents further submitted that since the seniority list of 1996 which has been challenged in this OA has been corrected by the subsequent seniority list dated 20-6-2000, this OA has become infructuous. At this stage, the learned counsel for the applicant submitted that the applicant have already raised objection in regards to seniority list dated 20-6-2000 and no reply has been sent by the respondents. Under the circumstances, we hold that the above OA has become infructuous and the same is accordingly dismissed. However, since the applicant ~~had~~ is alleged to have submitted his objection regarding the new seniority list of 2000, he is at liberty to approach this Tribunal if he is aggrieved. No costs.


Member(J)


Member(A)